

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) The flood problems of the Adhwara Group of rivers were studied in detail by a Committee consisting of senior technical officers of the State and Central Governments. This Committee also examined the possibility of reservoirs, detention basins and tanks as well as distribution of flood water through different channels for irrigation and flood moderation and concluded that these were not feasible in the conditions obtaining in the area, and recommended the flood control works to be taken up. Investigations for these flood control works are in progress.

(b) The Government of Bihar have reported that no objections or representations have been received.

(c) Does not arise in view of (b) above.

(d) This will have to be considered by the State Government after the detailed project reports and estimates of the schemes have been prepared.

Upgrading of Surgical Department of Darbhanga Medical College

958. SHRI BHOGENDRA JHA : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 3740 on the 9th December, 1968 and state:

(a) whether the proposal for upgrading Surgical Department of the Darbhanga Medical College Hospital has since been considered by Government; and

(b) if so, the decision taken thereon and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The proposal of the Government of Bihar for Central assistance for a Postgraduate

Department of Surgery in the Medical College Darbhanga, has not been approved during the current financial year.

Western Kosi Canal

959. SHRI BHOGENDRA JHA : Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 3807 on the 9th December, 1968 and state :

(a) the result of the matter with regard to the Western Kosi Canal having been taken up with the Government of Nepal at the highest level;

(b) the hurdles standing in the way of the approval by the Government of Nepal; and

(c) the amount that has been or is being allocated in the Fourth Five Year Plan for the completion of the Western Kosi Canal ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) The approval of His Majesty's Government of Nepal is still awaited.

(b) Some procedural questions regarding the execution of a few Nepal benefit works connected with the Western Kosi Area, are under discussion.

(c) The Fourth Five Year Plan is yet to be finalised.

Correction of Answer to USQ. 5694 dated 26-8-1968 re. Electric Crematorium, Delhi

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : The Municipal Corporation of Delhi had intimated on 23rd August 1968 that a sum of about Rs. 1,60,00/- was spent

[Shri K. K. Shah]

annually on the maintenance of the Electric Crematorium. It was subsequently intimated by them on 30th November 1968 that there had been a mistake, and the figure of Rs. 1,60,000/- supplied on 23rd August 1968 actually related to the total expenditure incurred annually by the Corporation on the maintenance of staff of all its crematorium grounds. The expenditure on the Electric Crematorium was only Rs. 80,000/- per annum. The figure of Rs. 1,60,000/- may, therefore, be substituted by Rs. 80,000/-.

MR. SPEAKER: Now, Shri Kanwar Lal Gupta.

SHRI M. L. SONDDHI (New Delhi) : The East Pakistan refugees are starving in front of the Prime Minister's House. She gave us such a sermon the other day here.....

MR. SPEAKER : The hon. Member does not come into the picture now.

SHRI M. L. SONDDHI : They are starving in front of her House. They are dying; last time, several of them died...

MR. SPEAKER : The hon. Member should resume his seat. Nothing that he says will be taken down. He cannot get up in this manner and go on shouting.

12.05 hrs.

SRI M. L. SONDDHI**

MR. SPEAKER : There are a large number of people starving. The proceedings of the House cannot be stopped on that account. Will the hon. Member kindly sit down? Nothing that he says will be taken down.

SHRI M. L. SONDDHI**

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE ATTACKS BY MIZO REBELS ON SECURITY FORCES

श्री कंबरलाल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक

महत्व के निम्नलिखित विषय की ओर गृह-कार्य मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :

मिजो विद्रोहियों द्वारा सुरक्षा सैनिकों पर हमले, जिसके परिणामस्वरूप एक सैनिक अधिकारी की मृत्यु हो गई, और इस स्थिति का मुकाबला करने के लिए सरकार द्वारा की गई कार्यवाही ।

THE MINISTER OF HOME AFFAIRS (SHRI Y.B. CHAVAN) : Mr. Speaker Sir, as the House is aware the security forces are continuing their operations against rebels in Mizo Hills District. On the 7th February at about 6-30 P. M. a Major, in the course of a visit to a village called Hnahlan within the limits of his operational jurisdiction and close to the Burma Border was suddenly fired upon. It is with deep regret that we learnt that the Major was killed. The security Forces undertook a thorough combing of the area immediately on the following morning.

श्री कंबरलाल गुप्त : अध्यक्ष महोदय, मिजो समस्या में पहले से कुछ अन्तर हुआ है, लेकिन अब भी वहाँ पर गम्भीर स्थिति है। उसका एक कारण यह है कि अब भी वहाँ पर मीन्ज आफ कम्युनिकेशन बहुत कम हैं और सरकार इस बारे में बहुत आहिस्ता-आहिस्ता काम कर रही हैं। इसके अलावा वहाँ पर कोई डेबेलपमेंट भी नहीं हुआ है। दूसरा कारण यह है कि मिजो विद्रोहियों का जो हार्ड कोर है, उस पर जितनी सक्ती होनी चाहिए वह नहीं की गई है और हमारी सिक््यूरिटी फोर्सिज को जो पूरी तरह छूट देनी चाहिए, वह सरकार ने नहीं दी है। मैं मानता हूँ कि अपने लोगों पर एक-दम कोई हमला नहीं किया जा सकता है, लेकिन हमारे ही लोगों में अगर कोई ऐसे भ्रंश हैं, जो देश के खिलाफ विद्रोह करें, तो उन पर कोई रहम नहीं करना

** Not recorded.